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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
HYDERABAD
O.A. NO: 85/1995.

Between:

V. Venkateswara Rao.

... Applicant

A N D

Chief General Manager,
Telecom.,
and Others.

... Respondents.

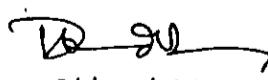
REPLY STATEMENT FILED ON BEHALF OF THE RESPONDENTS.

I, K. V. Basavaiah S/o. Late Kanakaiah aged about 53 years do hereby solemnly affirm and sincerely state on oath as follows.

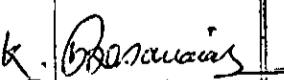
1. I am working as Law officer in the office of the CGM Telecom, Hyderabad as such I am fully acquainted with the facts of the case.
2. I have read the copy of the above original application and submit that there are no valid or reasonable grounds in the O.A. The various averments made in the O.A. are hereby denied, save those that have been specifically admitted herein under. The applicant is put to strict proof of such averments that have not been traversed herein under.
3. The averments in paragraphs 1 to 3 need not be replied as they are formal and procedural in nature.
4. The averments in para 4.1 to 4.2 need no comments as they are self explanatory.

Ist page.

Corrs.


Attestor

महायक इंजीनियर (ए.ए.)
Assistant Engineer (A.E.)
म.म.प. ट्रॉलर नो. प्र. ५००००१
O/o. C. G. M. Telecom, A. P.
हैदराबाद Hyderabad-500 001.

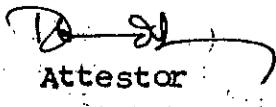

Deponent

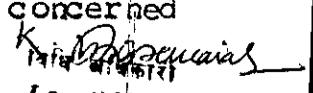
विधि अधिकारी
Law Officer
म.म.प. ट्रॉलर नो. प्र. ५००००१
O/o Chief General Manager, Telecom, A.P.
हैदराबाद Hyderabad-500 001

5. In respect of the averments in para 4.3 and 4.4. as per the TTA old rectt. rules issued by the DOT vide letter No. 7-58/90-NCG dated 22.7.91, Gr. 'C' and 'D' employees with Diploma qualification are eligible for entry into the restructured cadre of TTA. Except, OTBP/BCR officials, all the basic grade officials with Diploma qualification were sent for TTA trg., As the pay scale of TTAS(1320-2040) is less than the pay scale of the OTBP/BCR (1400-2300: BCR-1600-2660), the issue of sending them for trg. and appointing them as TTA was referred to DOT. DOT vide his letter No. 19-4/93-TE-II, dated 20-5-93 has clarified that, if OTBP/BCR officials desire to move into the TTA cadre they can move into the restructured cadre. It was also decided vide DOT letter No. 19-4/93-TE-II, dated 12-10-93 that, all OTBP/BCR officials, who opted for the TTA cadre, will be given one advance increment on their formal appointment after successful completion of trg. as TTA. After receipt of Directorate instructions, OTBP/BCR officials who opted for TTA cadre are being sent for trg. in a phased manner. Further, it is to intimate that, as per the revised instructions vide DOT-ND, Ltr. No. 252-1/91-STN(pt.) dated 27-4-94, only Gr'C' employees with Engg. Diploma in Electrical/ Mechanical/ Radio/ Telecom/ Electronic Engg. recognised by State/ Central Govt. after 10th standard and techns. with 10+2 or higher and 2 years ITI Diploma and techns. qualified in screening test are also made eligible for entry into the TTA cadre. All of them are being sent for trg. as per the seniority in the revised select panel. In the mean time some of the officials filed a petition in Hon'ble CAT-HD and in the light of CAT-HD instructions and various CAT judgements it has been further decided by the DOT vide letter No. 3-15/95-NCG dated 15-9-95 that, the posts sanctioned on or before 30-12-94, will be filledup with Gr'C' and 'D' employees posessing Diploma in concerned

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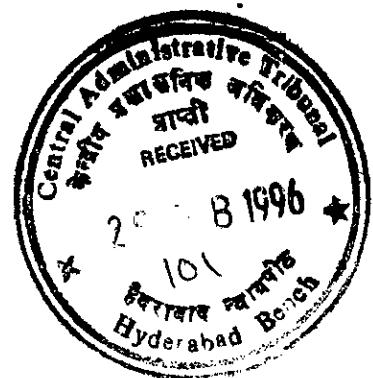
Corrs.


Attestor


Law Officer
K. M. S. Deponent
0/o Chief General Manager, Telecom, A.P.
Hyderabad - 500 001

Before ~~CST~~
AT Hyderabad

OA 85/95



Reply Statement

Received in
P.D. 29/2

Filed on: 8.2.96.
Filed by: Kola Bhaskar Rao
Addl Chsc.

Order of appearance
filed

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